## NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

COMPANY APPLICATION NO.

PETITION NUMBER

: TCP/62/2016

NAME OF THE PETITIONER(S)

: N. Nirmala & 3 others

NAME OF THE RESPONDENT(S)

: PKPN Spinning Mills P. Ltd and 10 Others

**UNDER SECTION** 

: 397/398

S.No. Name (in Capital)

Represented by

Signature

Pecethi. S. drasu Comsol for Petr for Rajapopal & Kayhmatia Advocatio

## **ORDER**

Counsel for petitioner present. Counsel for respondents called but was absent. Counsel for petitioner prayed for time to make submissions. Time is extended at request for hearing along with TCP 63/2016. Put up on 17.01.2018.

> K Anantha Padmanabha Swamy Member (Judicial)